

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6627
ANSWERED ON:08.05.2003
FUNDS ALLOCATED TO VARIOUS WELFARE SCHEMES
RENU KUMARI SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the funds allocated by the Union Government to the State under various welfare schemes during the last three years, till date, State-wise;
- (b) whether the share of a backward State such as Bihar for several welfare schemes has been comparatively less as compared to other States;
- (c) if so, the reasons therefor;
- (d) whether the Union Government propose to directly accord approval to these proposals in case the recommendations of various State Governments for the schemes of their respective States are not received; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) No State wise allocation is made.
- (b) & (c) Funds are released to State Governments in accordance with the norms of the scheme and on the basis of complete proposals received from them.
- (d) & (e) State Governments are released Central assistance only after receiving complete proposals from them. Non-Governmental Organizations (NGOs) are also given assistance under welfare schemes on the basis of recommendations of State Governments. In case, State Government's recommendations are not received before release of IInd instalment, then the Ministry can on its own or through designated agencies get inspections done and release the funds to NGOs if performance is found to be satisfactory.